

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In continuation of office order bearing no 26646-726/Admn-I/P&T/HQS/2023 dated 12.04.2023, Ms. Simmi Kapoor, Administrative Officer (Judl.), Central District, Tis Hazari Courts, Delhi, is hereby nominated to sign all the Affidavits/Documents of Litigation Branch in order to file before the Court of Law on behalf of this office with immediate effect in addition to the work already assigned to her.

Further, Sh. Sunil Dutt, Administrative Officer (Judl.), is also nominated as Link Officer to sign all the Affidavits/Documents of Litigation Branch in order to file before the Court of Law on behalf of this Office in the absence of Ms. Simmi Kapoor, Administrative Officer (Judl.).

GIRISH KATHPALIA
24.4.23

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
Er

No. 31071-32070 /Admn-I/P&T/HQs/2023

Dated, Delhi the 24 APR 2023

Copy forwarded for information and necessary action to:-

1. The Officer in-charge, Admn.I/II/III, Central District, Tis Hazari Courts, Delhi.
2. The. Sr. AO(J)/AO(J)/Branch In-charge of all the Branches, Central District, Tis Hazari Courts, Delhi.
3. PS office of undersigned.
4. The Dealing Officials (Personal File / Leave / Seniority & Promotion) in Administration Branch-I & II, Central District, Tis Hazari Courts, Delhi.
5. The Dealing Officials, ACR Cell, Central District, Tis Hazari Courts, Delhi.
6. The Dealing Officials, Litigation Branch, Central District, Tis Hazari Courts, Delhi
7. The Dealing Officials, Layers Seat / Computer Branch, Central District, Tis Hazari Courts, Delhi.
8. The PRO/APRO, Central, Tis Hazari Courts, Delhi.
9. The West-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
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